

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.01/(MAH)/2015



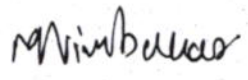
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES: Mr. Sunil Dubey
V/s.
M/s. Brand Connect Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S. K. Jain	Pcs for petitioner	
2	Mr. Shyam Gopal i/b Veritas Legal	Adv. for Respondent No. 5	
3	Minalyhi Nimbalkar i/b S.D. Israni	Adv. for Respondent	

ORDER

C.P. No. 07/241-242/NCLT/MB/MAH/2017

C.P. No. 01/397-398/CLB/MB/MAH/2015

C.P. No. 117/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **24th August, 2017 at 2.30 PM.**

Dated: 18.07.2017

Sd/-
M.K. Shrawat
Member (Judicial)